

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION No. 841
TO BE ANSWERED ON THE 03rd DECEMBER 2024

Pharmaceutical companies in Puducherry

841 Shri S. Selvaganabathy:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the stringent conditions and measures enforced by Government in granting new licences for starting a pharmaceutical manufacturing in Puducherry;
- (b) the number of pharmaceutical manufacturing companies presently running in Puducherry;
- (c) whether periodical inspection of the companies are conducted, if so, the details thereof; and
- (d) the action taken by Government of Puducherry for violation of procedures in the last three years?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)**

(a): (i) Manufacturing licenses are issued by Department of Drugs control, Puducherry, based on the other statutory approvals viz, (A) Puducherry Pollution Control Committee, (B) Inspectorate of Factories and Boilers, (C) Department of Electricity & (D) Puducherry Commune Panchayat and followed by inspection of the manufacturing units jointly by the Drug Inspectors of Central Drugs Standard Control Organization (CDSCO), South Zone, Chennai with the Drug Inspectors of Department of Drugs Control, Puducherry as per the GSR-1337 dated 27.10.2017 by Ministry of Health and Family Welfare.

(ii) Grant of fresh manufacturing licenses of Ayurveda, Siddha & Homeopathy were issued by the inspection followed by the Good Manufacturing Practices (GMP) Compliance and approval from Indian Systems of Medicine (ISM) Expert Committee as per GSR 716(E) dated 01.10.2021 by Ministry of Health and Family Welfare.

(iii) Grant of fresh manufacturing licenses of Cosmetics were issued as per the Cosmetic Rules 2020, Issuance of License followed by inspection and self-compliance by the manufacturer in Form Cos-7 as per GSR 763(E) dated 15.12.2020 by Ministry of Health and Family Welfare.

(iv) Grant of fresh manufacturing Medical Device licenses were issued online (mdonline portal) after inspection and verification by the Notified Body for Medical Devices for Class A & B as per the GSR 78(E) dated 31.01.2017 by Ministry of Health and Family Welfare.

(b): As per the information provided by the Government of Puducherry, number of pharmaceutical manufacturing companies presently running in Puducherry is as below:

Category	No. of Units
Allopathic	71
Cosmetics	33
Ayush	54
Medical Device	04

(c): As per the information provided by the Government of Puducherry, details of periodical inspection of the companies conducted is as below:

Details of Inspection	Year - wise		
	2024	2023	2022
Risk Based Inspection	2	3	-
Joint Inspection	28	41	27
Surprise Inspection	2	-	-
Regular Inspection	76	102	65
Other Agencies (Police Dept.)	14	1	-

(d): The action taken by Government of Puducherry for violation of procedures in the last three years is as follows:

Details of Action Taken	Year - wise		
	2024	2023	2022
Not of Standard Quality (NSQ) Product Manufacturing approval suspension	27	27	25
Suspension of Drug Manufacturing License	4	1	-
Stop Production of Drug Manufacturing License	3	6	-
Cancellation of Drug Manufacturing License	-	3	-
